NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/68/2017

NAME OF THE PETITIONER

: CENTURY OFFSET PRINTERS KERALA PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rajasekhar VK [95001 53344] Coursel for the Applicant Company.

Rejauther

d. AMBILI.B

Company Prosecutor

ORDER

Shri Rajasekhar V K, counsel for the applicant company present. Ms B Ambili, Company Prosecutor, representing the ROC, Kerala, present. Heard the arguments of the petitioners, in part. For continuation of the arguments, time extended at request. Put up on 24.11.2017 at 10.30 A.M.

-sel -

K Anantha Padmanabha Swamy Member (Judicial)